

No Z-14011/01/2016-E&A
Ministry of Health and Family Welfare
Food Standards Authority of India
FDA Bhawan, Kotla Road, New Delhi 110002

Dated: 25th March 2020

Office Memorandum

Subject: Functioning of essential services in FSSAI in view of preventive measures to contain the spread of COVID-19

In supersession of office order of even number dated 23.3.2020 and with reference to DOPT OM FNo 11013/9/2014- Estt (A III) dt 25.3.2020, the following services of FSSAI are considered as essential:

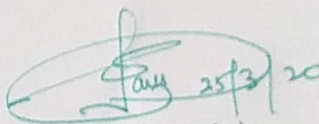
- i) import clearance of food items
- ii) FSSAI notified food testing laboratories (including National Food Laboratories)

2. All personnel assigned the above essential services are required to attend office so that these services operate smoothly.

3. Other officials shall work from home. All officers including those on any sanctioned leave should be available on telephonic and electronic means of communication at all times. They should attend office if called for, in case of any exigencies of work. Officers working from home should not leave Headquarters without permission.

4. All Divisional Heads may please send the list of staff and officers required to render the above essential services, for which authorization passes are required. ROs and NFL are also directed to do the same for their staff on essential duty.

5. The above arrangement will be in force for a period of 21 days w.e.f. 25 March 2020.


(Dr. Shobhit Jain)
Executive Director

To,

1. All HODs
2. All Officers/ staff, FSSAI, HQ for compliance
3. Directors, Regional Officers of FSSAI/ Laboratories
4. CITO- to upload on website

Copy to:

1. PA to Chairperson
2. OSD to CEO